

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/ 2523 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the 8th April, 2025

Sub: **Casual leave.**

Ref:- Your letter No.DJ(S) 1286, dtd. 04.04.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.04.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 04.04.2025 till the morning of 05.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 2524 /A, dated , 08-04-2025

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Dr. B. B. B.